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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 248, 249/2017, IA 209 of 2017, T.P. No. 206- A to F of 2016 In T.P. No. 206/397-398/NCLT/AHM/2016(New) CA 201/2011, 232/2012, 240/2012, 167/2015, 70/2016, CA__/2017 in C.P. No. 82/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.02.2018</u>

Name of the Company:

Enercon Gmbh

V/s.

Wind World India Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. SAURABH SORARKAR	SR. AD	PETITIONIER	Jill. Vashi
2. SHAMEDA MADRAS WAVA	ADV	- C1	Varmi
3. SAZIL THAKORE	APU.	R-ND.32 R37_	
4. SHYAM KAPADIA	MDV.	P · 2	Jan 1
S. ANIB CHANDHI	ADV.		W The
6. PASHID BOATWALLA	*DU	2.2	
X	ADU.		AMUN'S
7. RAHUL JAIN 8. ARJUN SCHENNASI	MANCHEDAS 1750	.u-8,34	Som
9. SAHL SITAH		233	(Washa.
10. MATASHA SUTARIA	ADV.	P94032	Junie 1
11. ROTTAN SHAH	11 201	2 to 41, Proposed RESE	·
12 HARDIL DAVE	1 ~ u2 C	2 1 62	
13. NANDISH THACKAR	And Propert	5 RESP. NOS-42,4 61,63+081,25,8	36
14. PRATIK JASAN 1	ADV. PROPOSE	ED PESP. NOS. 82-	84

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Petitioner.

Learned Advocate Mr. Salil Thakore present for Respondents no. 36 and 37.

Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rashid Boatwala present for Respondent no. 2. Learned Advocate Mr. Rahul Jain present for Respondent no. 3 and 35. Learned Advocate Mr. Arjun Sreenivas present for Respondents no. 4 to 8 and 34. Learned Advocate Mr. Sahil Shah present. Learned Advocate Ms. Natasha Sutaria present for Respondent no. 33. Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32. Learned Advocate Mr. Hardik Dave present for Respondents no. 38 to 41 and proposed respondents no. 43, 53 and 62. Learned Advocate Mr. Nandish Thacker present for proposed respondents no. 42,44 to 52, 54 to 61, 63 to 81, 85 and 86. Learned Advocate Mr. Pratik Jasani present for Proposed respondents no. 82 to 84.

At request of both sides.

List the matter on 28.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.